

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-6873 -JK (LD) of 2023

DATED:- 25 - 05 - 2023

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

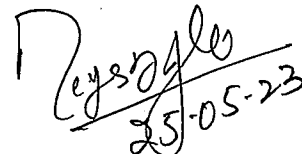
Secretary to Government

Dated:- 25.05.2023

No:- LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


25-05-23

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

Annexure to the Government Order No. 6873-JK(LD) of 2023 dated 25.05.2023

S No.	Title of the Case	OIC
1	Subash Kumar & others Versus Union Territory of Jammu and Kashmir and Others in WP (C) No.2707/2022.	Shri Rajesh Sharma, DYSP Area Commandant Home Guards Jammu
2	Shakir Hussain & others Versus Union Territory of Jammu and Kashmir and Others in WP (C) No.708/2023.	
3	Bashir Ahmed & others Versus Union Territory of Jammu and Kashmir and Others in WP (C) No. 2075/2022.	
4	Reyaz Ahmad Mir V/s U.T of J&K & Others in WP (C) No. 2375/2022	Shri Ashfaq Alam Sheikh DYSP Area Commandant Home Guards
5	Hamid Ullah Rather & others V/s U.T of J&K & Others in WP (C) No.2707/2022	Shri Ashfaq Alam Sheikh DYSP Area Commandant Home Guards
6	Aadil Shafi Lone & Others V/s U.T of J&K & Others in WP (C) No.2872/2022	

